

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/ (IB)/2017
NAME OF THE PETITIONER(S) : SUOLIFICIO LINEA ITALIA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. SRI GANESH
Representing Counsel
for M/s. S. SOUNDARARAJAN

Counsel for petitioner



ORDER

Counsel for petitioner present and sought time for placing additional documents in support of the case and for complying with the provisions of the IB code. No representation on behalf of respondent. Time enlarged at request with a direction to send notice to the respondent for his appearance and reply. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)